

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 1309
TO BE ANSWERED ON 14.12.2022

Safety and Security of Coal Mines

1309. SHRIMATI PRATIMA MONDAL:

Will the Minister of be pleased to state:

- (a) whether there are guidelines for safety and security of coal mines in the country and if so, the details thereof;
- (b) whether these guidelines are reviewed from time to time and if so, the details thereof; and
- (c) whether certain accidents took place in coal mines during the past five years and if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): The provisions for occupational safety & health for persons employed in the mines have been made in the Mines Act 1952 and rules & regulations framed there under. The applicable legislation to the coal mines are: (i) The Mines Act 1952, (ii) The Mines Rules, 1955, (iii) The Coal Mines Regulations, 2017 (iv) The Mines Rescue rules, 1985, (v) The Mines Vocational Training Rules 1966, (vi) The Mines Creche Rules, 1985, etc. Besides, Directorate General of Mines Safety (DGMS) issues Circulars from time to time based on the accidents and the technological advancements in the mining method and the machinery.

(b): The Act / Rules are reviewed and amended from time to time to incorporate the changes in Occupational Safety and health of mine workers in line with the technological advancements in mining industry. The Coal Mines Regulation (CMR) 1957 has been amended as Coal Mines Regulations 2017 and Oil Mines Regulation, 1984 has been amended as the, Oil Mines Regulations 2017. Further, the Mines Act 1952 has been subsumed into "The Occupational Safety Health and Working Conditions Code, 2020" which has been notified on 29th September, 2020. It will come into force on the date as notified by the Central Government.

(c): The number of accidents in coal mines and number of persons injured during 2017 to 2021 and the current year is given below:

Statewise accident details in Coal Mines from 2017-2022

State	No. of Fatal accident	Killed	No. of Serious accident	Injured
2017				
Chhattisgarh	7	7	7	7
Jharkhand	11	12	14	14
Madhya Pradesh	6	8	11	11
Maharashtra	3	4	7	7
Odisha	5	5	2	2
Rajasthan	1	1	0	0
Telangana	12	13	219	225
Tamil Nadu	1	1	0	0
Uttar Pradesh	1	1	1	1
West Bengal	9	9	5	5
Total	56	61	266	272
2018				
Chhattisgarh	11	14	6	8
Gujarat	1	2	1	1
Jharkhand	9	14	14	22
Madhya Pradesh	7	10	17	17
Maharashtra	2	2	11	11
Odisha	8	8	2	4
Telangana	8	8	207	208
Tamil Nadu	1	1	0	0
Uttar Pradesh	1	1	0	0
West Bengal	1	2	8	9
Total	49	62	266	280
2019				
Chhattisgarh	7	8	10	10
Jharkhand	11	11	7	12
Madhya Pradesh	3	3	8	8
Maharashtra	3	4	12	13
Odisha	7	10	2	2
Rajasthan	1	1	0	0
Telangana	8	8	143	143
Tamil Nadu	1	1	0	0
Uttar Pradesh	2	2	0	1
West Bengal	8	8	11	15
Total	51	56	193	204
2020				
Chhattisgarh	12	12	5	5

Gujarat	0	0	1	1
Jharkhand	8	9	11	16
Madhya Pradesh	4	5	5	7
Maharashtra	4	4	4	4
Odisha	5	5	2	2
Telangana	9	12	80	87
Uttar Pradesh	0	0	2	3
West Bengal	6	6	8	14
Total	48	53	118	139
2021				
Chhattisgarh	5	5	10	10
Jharkhand	7	8	15	17
Madhya Pradesh	7	7	16	16
Maharashtra	4	4	5	6
Odisha	2	2	3	3
Telangana	7	13	127	129
Tamil Nadu	0	0	1	1
Uttar Pradesh	1	1	1	1
West Bengal	10	11	10	12
Total	43	51	188	195
2022 [upto November, 2022]				
Andhra Pradesh	0	0	1	1
Chhattisgarh	4	4	17	18
Jharkhand	6	7	15	18
Madhya Pradesh	6	7	16	16
Maharashtra	0	0	9	11
Odisha	0	0	4	4
Telangana	5	7	74	76
Tamil Nadu	0	0	1	1
Uttar Pradesh	0	0	1	1
West Bengal	2	2	9	10
Total	23	27	147	156
